

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 260 OF 2018 & IA No. 1114 OF 2018

Dated: 23rd October, 2019

In the matter of:

Renew Power Limited

.... Appellant(s)

Versus

Bangalore Electricity Supply Company Ltd

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.12.2019**.

Court Master

NR